

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-142/2019/4122/A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Chatra Bhukhan Gogoi,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the 10<sup>th</sup> November, 2020

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 2828 dated 09.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, from the evening of 12.11.2020 till the morning of 17.11.2020, has been granted. Further, Civil Judge cum Assistant Sessions Judge, Udalguri, in her absence Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-142/2019/4123/A, dated 10.11.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Kdgr